THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No. Sir.

- (b) No, Sir.
- (c) Necessary enquiries are being made.

South Indians Asked to quit West Bengal

193. SHRI A. D. MANI: SHRI R. K. BHUWALKA:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether leaflets have been distributed in Calcutta asking South Indians to quit West Bengal within three weeks, failing which other methods to force them to leave would be resorted to:
- (b) if so, whether any advice has been tendered by the Home Ministry with the Government of West Bengal regarding the protection of linguistic minorities in the State; and
- (c) whether any report has been submitted by the Commissioner for Linguistic Minorities on the subject?

THE MINISTER FOR HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) Reports to this effect have come to the notice of Government.

- (b) Facts are being ascertained from the Government of West Bengal.
 - (c) No. Sir.

STRIKE IN PURNNAPARRI LIMESTONE QUARRY

194. SHRI BANKA BEHARY DAS: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether a strike is going on since September 19, last in the Purnnaparri Limestone Quarry under Hindustan Steel Limited in Sundargarh District of Orissa;
- (b) if so, what are the reasons of this strike; and

(c) what steps have been taken by Government to resolve the dispute and operate the mine?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) and (b) There is no strike at the Purnnaparri Limestone Quarry but some retrenched workers of a contractor—Messrs N. S. Corporation are demanding employment by the Hindustan Steel Limited directly.

(c) The dispute was not considered fit for reference to adjudication as the contractor had complied with the statutory requirements. The union has filed a petition before the Labour Court for determination of wages. The matter is pending in the Court.

दिल्ली के विद्यार्थी स्कूलों में प्रवेश प्राप्त करने में ग्रसमर्थ

195 श्री राम सहाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का ध्यान दिनांक 28 अप्रैंल, 1967 के टाइम्स आफ इण्डिया के पृष्ठ 3, कालम 3 में प्रकाशित इस समाचार की और दिलाया गया है कि दित्लीमें 6 से 11 वर्ष तक की आयु के 56,000 ऐसे लड़के लड़कियां है जो स्कूलों में प्रवेश पाने में असमर्थ हैं; और
- (ख) यदि हां, तो सरकार क्या प्रयत्न कर रही है ताकि उन बच्चों को प्रवेश मिल गते. ?

†[Delhi students unable to get Admission in Schools

195. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state:

(a) whether attention of Government has been drawn to the news

^{†[]} English translation.

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published at column 3, page 3 of the Times of India, dated the 28th April 1967, that there are 56,000 boys and girls in Delhi in the age group of 6 to 11 who are unable to get admission in schools; and

(b) if so, what efforts are being made by Government to ensure admission for these children?]

ज्ञिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत मा श्राजाव) (क) बनाए गए समाचार-पत्न वे 28 अप्रैल 1957 के दिल्ली संस्करण मे यह विशेष समाचार नहीं छपा है। फिर भी प्राथमिक स्कूल मे दाखिला चाहने वाले ग्रौर दिल्ली है रहने वाले 6-11 ग्राय-वर्ग के विमी भी बच्चे का दाखिल करने से इंकार नहीं किया जाएगा।

(छ) प्रश्न नही उठता ।

+[THE MINISTER OF STATE IN THE MINISTRY \mathbf{OF} EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The issue dated 28th April 1967 of the Delhi Edition of the Newspaper mentioned does not carry this particular news-item. However, no child of the age group of 6-11 years residing in Delhi and seeking admission in primary school will be refused ad-

(b) Question does not arise.]

दिल्ली टेलीफोन ऐक्सचेंज

196 श्री राम सहाय क्या संचार मती यह बताने की कृपा करेंगे कि क्या मरकार टेलिकोन एक्सचेंज ग्रापरेटरो को एग्रर-होस्टसो की तरह प्रशिक्षण देने की कोई व्यवस्था करने का विचार रखनी है ?

†[Delhi Telephone Exchange

196. SHRI RAM SAHAI: Will the Minister of COMMUNICATIONS pleased to state whether Government propose to make arrangements the Telephone impart training to

Exchange operators on the same line on which training is given to the air hostesses?]

to Questions

संसद-कार्य तथा संचार विभाग में राज्य मंत्री (श्री भ्राई० के० गजराल) टेलीफान ग्राप-टरो का वाम एयर होस्टसो के काम से बिल्कुल भिन्त है, इसलिए टेलीफोन श्रापरेटरी का श्रावश्यक रूप से दूसरे दग वा प्रशिक्षण दिया जाता है । टेलाफान श्रापरटर। को इस समय उनकी नियंतित के पृत्ले दा महीन का प्रशिक्षण किया जाताहर्योर इस श्रवधि के दोरान उन्हें विभिन्न प्रकार वे टेलीफोन बोर्डी वे प्रचालन ग्रोर टेलीफान परियात का निष्टान करने सबधी विभिन्न नियम-विनियमो का प्रशिक्षण दिया जाता ह । प्रशिक्षण की ग्रवधि के एक महीने बढा देन का प्रस्ताव है।

†[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI I K GUJRAL): The functions of the telephone operators are quite different from those of the air hostesses and as such, the training of Telephone operators has, necessarily, to be on different lines The telephone operators are presently given a training for a period of two months before they are appointed and during this period, they are trained in the operation of different types of telephone boards and various and regulations regarding of telephone traffic It is proposed to extend the training period by one month more.]

SCRAPPING OF THE THREE LANGUAGE FORMULA

197 SHRI RAM CHANDER. the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the M.Ps Committee on education